NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 79/Chd/CHD/2017

In the matt	ter of:	
Hajura Singh Bhim Singh		Petitioner.
Vs.		
Best Foods Ltd.		Corporate Debtor.
Present:	Mr. Deepankur Sharma, A	Advocate for the petitioner.

On request, adjourned to 20.09.2017 for arguments.

Mr. Praveen Gupta, Advocate for the corporate debtor.

(Justice R.P. Nagrath) Member (Judicial)

September 19, 2017